# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.2351 TO BE ANSWERED ON 05.03.2020

## **ELECTRICITY PRODUCTION AND DISTRIBUTION**

### 2351. PROF. SAUGATA RAY:

Will the Minister of POWER be pleased to state:

- (a) the details of assistance awarded to various States for modernization of various types of works of electricity production and distribution in the country during the last five years;
- (b) whether the Government has noticed that some States are diverting the funds for some other purposes; and
- (c) if so, the details thereof and the action taken thereon?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a): Electricity generation is a delicenced activity. Government of India supplements the efforts of the State Governments by providing technical advice and suggestions in Renovation and Modernization (R&M)/Life extension (LE) related works for Power Plants. Under various central schemes like Integrated Power Development Scheme (IPDS), National Smart Grid Mission (NSGM), Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Pradhan Mantri Sahaj Bijli Har Ghar Yojana –Saubhagya, Ujjwal Discom Assurance Yojana (UDAY) and Power Sector Development Fund (PSDF), Government of India is providing technical and financial assistance to States for modernization of electricity system and strengthening of the distribution network/grid connectivity.
- (b) & (c): No incident relating to diversion of funds allotted to the States under the central schemes for some other purpose has neither been reported nor come to the notice of Government of India.

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